

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:194
ANSWERED ON:05.12.2006
ECONOMIC CO OPERATION AGREEMENT
Chowdhury Shri Adhir Ranjan;Singh Shri Uday

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether India and Singapore have entered into any comprehensive economic co-operation agreement;
- (b) if so, the details thereof alongwith the details of industries which have shown interest to set up their base in Singapore; and
- (c) to extent to which the trade co-operation between both the countries is likely to be enhanced thereby?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI KAMAL NATH)

(a) : Yes, Sir.

(b) & (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (b) & (c) OF LOK SABHA STARRED QUESTION NO.194 FOR ANSWER ON 5TH DECEMBER, 2006 REGARDING 'ECONOMIC CO-OPERATION AGREEMENT'

(b) : The CECA is structured as an integrated package of several agreements concerning Trade in Goods, in Services, Investments and economic cooperation in fields like Education, Science & Technology, Air Services and Intellectual Property.

During the period from 1st April, 2004 to 31st March, 2006, financial services, manufacturing, non-financial services and trading are the prominent sectors which have seen outflow of Indian investments to Singapore.

(c): India-Singapore CECA is expected to substantially boost the trade cooperation between the two countries. An analysis of the bilateral trade figures upto March, 2006 reveals that India's bilateral trade in the post-CECA period(from August, 2005 to March, 2006) has grown by 20.48% over the figures during the corresponding period before CECA was signed. During this period, India's Exports to Singapore have grown by 23.28% and imports by 16.27%.